

In the Central Administrative Tribunal
Calcutta Bench

OA No.9/97

17-5-2002

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.M.L.Chouhan, Member(J)

Jitendra Nath Mondal

-Vs-

D/O Telecom

For the applicant : None

For the respondent : Ms K.Banerjee

ORDER

None appears on behalf of the applicant even on the second call. A perusal of the Orders Sheet reveals that none has put in appearance on behalf of the applicant for more than three occasions. It appears that the applicant is not interested in pursuing the matter. Thus the application is dismissed for default.


Member (J)


Member (A)